

<i>Year</i>	<i>Earnings (in crores)</i>
1989-90	Rs. 238.14
1990-91	Rs. 271.05

(b) No, Sir.

(c) Does not arise.

Bibinagar Nadikude Railway Line

882. SHRI DHARAMABHIKHAM: Will the Minister of RAILWAYS be pleased to state:

(a) the steps being taken to augment Bibinagar Nadikude railway (new) line; and

(b) the details of the proposals to provide passenger amenities like sheds, godowns, guest houses etc. on the above route?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) The facilities required for augmenting capacity on Bibinagar Nadikude section have been identified and would be taken up in 1992-93 subject to availability of resources.

(b) Provision of facilities like sheds, Godown, rest houses etc. is a continuous process and the same is done as per norms. Works in this regard as necessitated by traffic needs will be taken up whenever so warranted subject to availability of funds and comparative needs of various stations.

Nagarjuna Sagar Tourist Centre

883. SHRI DHARMABHIKSHAM: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether any proposal to develop Nagarjuna Sagar tourist centre as National heritage project has been received from the Government of Andhra Pradesh; and

(b) if so, the action taken by the Union Government thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) and (b). Yes, Sir. However, there is no provision under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 to declare a site as a national heritage project.

G.P.F. of Teachers of M.C.D.

884. SHRI DHARMABHIKSHAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are aware of the inordinate delay in the final settlement of G.P.F. dues and other dues of teachers and employees of M.C.D. schools in Delhi;

(b) if so, the number of cases of final settlement of dues pending since last three years, alongwith the reasons therefor; and

(c) the remedial steps taken in this regard particularly about the cases pending in M.C. Primary School, Rouse Avenue and M.C. Primary School Guru Ram Das Nagar, Laxmi Nagar?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c). As per information furnished by M.C.D. , G.P.F. accounts/dues and other dues are settled on receipt at the Headquarters Office provided the claims are complete in all respects. As per records available with MCD no case of G.P.F. account is pending in the Headquarters office. One case relating to MCD Primary School Rouse Avenue is pending because the legal